

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.105 - C.P.(IB)/149(AHM)2022

ITEM No. 106 – IA/817(AHM) 2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Arya Corporation Advisors and Resolutions
V/s
Envision Scientific Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 16/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Jaimin Dave, Adv.

For the Respondent : Mr. Vinit Nagar, PCS & Mr. Saurabh Soparkar, Sr. Adv

ORDER

Both the sides requested for adjournment.

Re-list on 22.04.2024.

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)